- (a) whether there is any likelihood of having normal ties with China in the near sent two sub-marines to the Indian Ocean future: and
- (b) If so, what attempts have been made normalise relations and with results?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI Y. B. CHAVAN): (a) and (b) The re-establishment of normal ties with China is dependent on a suitable response from the latter to the various measures we have taken to normalize relations.

India's First Communications Satellite

*410. SHRI SALIL KUMAR GULI:

SHRI SASANKASEKHAR SAN-

Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) the names of the countries with which India has decided to collaborate in launching the first communications satellite: and
 - (b) what are the other details thereof?

THE MINISTER OF COMMUNICA-TIONS (SHRI S. D. SHARMA): (a) and (b) The whole question whether India could have a domestic satellite for meeting telecommunication and allied needs is under consideration.

Presence of French Warships in Indian Ocean

*411. SHRI SARDAR AMJAD ALI: SHRI HARSH DEO MALA-VIYA:

> SHRIMATI LEELA DAMO-DARA MENON: DR. V. B. SINGH: SHRI KHYOMO LOTHA:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) whether it is a fact that France has recently deployed warships equipped with no DTC bus service between Railway Staanti-aircraft rockets and ship-to-ship missiles in the Indian Ocean;

- (b) whether it is a fact that France had earlier also:
- (c) whether Government of India conveved to the French Government a desire to keep the Indian Ocean as a zone of peace:
- (d) if so, what has been the reaction of the French Government in the matter?

THE MINISTER OF EXTERNAL AF-FAIRS (SHRI Y. B. CHAVAN): (a) and (b) The Government have seen press reports to this effect.

- (c) The consistent support that the Government of India have extended to the UN proposal for the declaration of the Indian Ocean as a zone of peace is wellknown to international community and the Government of France. therefore to However, the Govt. of India took advantage of the recent visit of the Prime Minister of France to India to restate its position on the subject.
- (d) It may be recalled that France has not supported the UN resolutions on the declaration of Indian Ocean as a zone of peace. The Government of India are not aware of any change in France's position.

DTC bus services from Karol Bagh Telephone Exchange to Central Secretariat

- *412. SHRI NATHI SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether it is a fact that there is no DTC bus service from Karol Bagh Telephone Exchange/Pusa Road to Central Secretariat complex and that the people living in those areas have either to come to Karol Bagh Police Station or to Shankar Road to get a bus:
- (b) whether it is also a fact that there is tion to Central Secretariat and route No. 760 plying between Kirby Place to Railway

Station is so over-crowded that passengers do not reach their destinations conveniently; and

(c) if so, what action Government propose to take to connect these areas with the Central Secretariat complex?

THE MINISTER OF SHIPPING AND TRANSPORT (DR. G. S. DHILLON): (a) to (c) Karol Bagh Telephone Exchange/Pusa Road is linked to Central Secretariat by the services on route No. 820 operating between Madras Hotel and Subhash Nagar via Central Secretariat and Pusa Road.

Delhi Railway Station and the Central Secretariat are connected by the direct services on routes Nos. 230 and 760.

These are considered adequate to meet the requirements of the areas involved.

खादी ग्रामोद्योग भवन, नई दिल्ली के कर्मचारियों तथा प्रवन्ध के बीच विवाद का निपटाया जाना

*413. श्रीमती विद्यावती चतुर्वेदी: क्या श्रम मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या कुछ संसद् सदस्यों ने खादी ग्रामोद्योग भवन, नई दिल्ली के 10 वर्ष पुराने विवाद के संबंध में जिसमें उसके कुछ कर्मचारी घंतर्प्रस्त, हैं, श्रम मंत्रालय में उपमंत्री को कुछ पत्र भेजे थे;
- (ख) क्या यह सच है कि सरकार ने यह सलाह दी थी कि विवाद को ग्रापसी समझौते से हल किया जाना चाहिए जिसे खादी ग्रामोद्योग भवन, नई दिल्ली के प्रबन्ध ने ग्रस्वीकार कर दिया था: ग्रीर
- (ग) यदि हां, तो सरकार इस संबंध में क्या कार्य-बाही करने का विचार करती है?

†[Settlement of a dispute between employees and the management of Khadi Gramodyog Bhavan, New Delbi

*413. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of LABOUR be pleased to state:

- (a) whether any letters were addressed by some Members of Parliament to the Deputy Minister in the Ministry of Labour regarding a 10-year old dispute involving some employees of the Khadi Gramodyog Bhavan, New Delhi;
- (b) whether it is a fact that Government had advised that the dispute be settled through a compromise which was not accepted by the management of the Khadi Gramodyog Bhavan, New Delhi; and
- (c) if so, what action Government propose to take in this regard?]

श्रम मंत्री (श्री के० वी० रघुनाथ रेड्डी):
(क) जी हां, किन्तु केवल श्री छोटेलाल, खादी ग्रामोद्योग भवन, नई दिल्ली के भूतपूर्व कर्मचारी के बारे में जिन्हें अप्रेल, 1966 में सेवामुक्त कर दिया गया था।

(ख) और (ग) जी हां, खादी और ग्रामउद्योग आयोग ने कहा है कि मामले की सहानुभूतिपूर्वक जांच की जा सकती है। यदि श्री छोटेलाल सभी प्राधिकारियों से मभी कार्रवाइयों को वापस लेने के लिए सहमन हो जाते हैं ग्रीर अपने दुर्व्यवहार के लिए बिना गर्त माफी भी मांगते हैं।

t[THE MINISTER OF LABOUR (SHRIK. V. RAGHUNATHA REDDY): (a) Yes, but only in respect of Shri Chhote Lal, an ex-employee of the Khadi Gramodyog Bhavan, New Delhi, who had been dismissed in April, 1966.

(b) and (c) Yes; the Khadi and Village tndustries Commission have stated that the matter could be looked into with sympathy if Shri Chhote Lal agree to withdraw all proceedings from all authorities and also tender an unqualified apology for his misbehaviour.]

D.T.C. bus services between Central Secretariat and Lampur Border,
Delhi

*414. SHRI MAHENDRA BAHADUR SINGH: SHRI SASANKASEKHAR SAN-YAL: